				· · · · · · · · · · · · · · · · · · ·	here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00	0	0		NA
2	Unsecured financial creditors belonging to any class of creditors	216	592280348.79	216	489597788.89	19.98		0	102682559.90	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1375506144	2	1365350243	55.72	0	0	10155901	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	0	0	0	0	0.00		0		NA
7	Operational creditors (Government Dues)	1	1272580089	1	595440342	24.30	0	0	677139747	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00		0		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		NA
	Total	219	3240366581.79	219	2450388373.89	100.00	0	10155901	789978207.9	